

Centre awards six all-India prizes and a Certificate of 'Krishi Pandit' to the competitors who get the highest yield in each of the six selected crops.

(d) 3713. In 1951-52 none from PEPSU was awarded any all-India prize but 75 persons had won State prizes.

JOURNALS ON AGRICULTURE

389. Shri Chinaria: (a) Will the Minister of Food and Agriculture be pleased to state how many journals are being issued by Government on agriculture and allied subjects with the names and language of each and the places of issue?

(b) How many copies of each issue are issued?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). A detailed statement providing the requisite information is placed on the Table of the House. [See Appendix IV, annexure No. 20]

RAINFALL IN SOUTH INDIA

390. Dr. Rama Rao: (a) Will the Minister of Communications be pleased to state whether the Meteorological Department has recently undertaken a study of the failure of rainfall in South India?

(b) What were the results of the study?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, with reference to the rainfall in Madras State.

(b) The study shows that the continued failure of rain in some areas of Madras State in the months of October to December during the last five years is not associated with any permanent change in the climate. Such drought conditions are not unprecedented and have occurred in the past, e.g. during the years 1828 to 1835 and 1872-1876. They can only be explained as manifestations of the changeable character of natural weather for which no causes can yet be assigned.

COASTAL AND OVERSEAS SHIPPING TRADE

391. Dr. Lanka Sundaram: (a) Will the Minister of Transport be pleased to state what is the total amount of cargo and total number of passengers carried by the Coastal Shipping Trade of India and what is the total amount of freight and the total amount of passage money earned on the same during the year 1952?

(b) What is the total quantity of cargo and what is the total number of passengers carried during 1952 by the Overseas Shipping Trade of India and what is the total amount of freight and what is the total amount of passage money earned thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The figures of cargo and passengers carried during 1952 are given below:

Cargo—24.66 lakhs tons approximately.

Passengers—12.28 lakhs approximately.

No information is available about the total amount of freight and passage money earned in the Coastal Trade of India but it is understood that the total amount of freight and passage money earned by Indian ships in the coastal trade including trades with Pakistan, Ceylon and Burma during 1951-52 were of the following order.

Freight Rs. 9.32 crores.

Passage money ... Rs. 0.34 crores.

(b) Figures are available only of the tonnage of ships which entered and cleared at Indian ports and that too for the financial years. The figures relating to 1951-52 are given below:

Entered 9,412,142 N.R.T.

Cleared 7,486,418 N.R.T.

No information is available of the total freight and passage money earned by foreign ships engaged in the overseas trade of India but those earned by Indian shipping companies during 1951-52 are indicated below:

Freight ... Rs. 9.32 crores.

Passage Money ... Rs. 0.34 crores.

INDIAN CANCER RESEARCH CENTRE

392. Dr. Rama Rao: Will the Minister of Health be pleased to state:

(a) whether any grants have been made by any foreign charitable institution to the Indian Cancer Research Centre; and

(b) if so, how much has been granted, by whom and for what purpose?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). No grants have been made by any foreign charitable institution to the Indian Cancer Research Centre proper. The Rockefeller Foundation have, however, sponsored a Laboratory for the Study of Human Variation at the Indian Cancer

Research Centre, by a grant of U.S. \$ 9,500 for the purchase of equipment and Rs. 65,000 for the operation of the Laboratory for a period of three years. The purpose of this Laboratory is to study Human Blood groups and other genetical traits with special reference to hereditary diseases and other defects in endogamous groups of people.

INDO-AMERICAN AGREEMENT RELIEF COUNCIL

393. Dr. Rama Rao: (a) Will the Minister of Health be pleased to state when was the Indo-American Agreement Relief Council set up?

(b) Who are the personnel of the Council?

(c) What gifts have so far been presented to various medical institutions in India by this Council?

(d) What was the amount collected by Customs on these gifts?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). The Council is a private organisation set up on the 15th December, 1951 by the parties concerned. Its name has since been changed to "Council of Voluntary Agencies". The following are the existing personnel of the Council:

(i) Mr. E. St. John Catchpool, Representative of Friends Service Unit.

(ii) Rev. Donald E. Rugh, Representative of the National Christian Council Famine and Relief Committee.

(iii) Mr. Fred Devine, Representative of the CARE Headquarters in India.

(iv) Very Rev. Paul F. Smith, Representative of the Catholic Relief and Welfare Committee.

(v) Rev. S. M. King, Representative of the Mennonite Relief Committee.

(c) So far as Government are aware gifts coming under the Indo-American Relief Agreement are distributed by receiving agencies recognised under the Agreement. Government have no information as to whether the Council has any hand in the matter of distribution. The gifts presented to medical institutions by receiving agencies under the Indo-American Relief Agreement comprise of drugs and medicines, food-stuffs and hospital equipment and supplies. Full particulars of these gifts cannot be supplied as it would

involve too much time and labour to collect them.

(d) The gifts which confirm to the terms of the Indo-American Relief Agreement are exempt from customs duty.

INVENTIONS OF MISTRI MANSA RAM

394. Shri Vittal Rao: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Mistry Mansa Ram, a technician of the Northern Railway Workshop at Kalka has invented a Horizontal Band Saw and several other processes;

(b) in whose names were these inventions patented; and

(c) how much this technician was paid for these inventions and how much more will he be paid for the purchase of these inventions and its patent rights from him by Government?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes. Shri Mansa Ram, a Mistry employed in the Northern Railway workshops at Kalka, fabricated a Horizontal Band Saw and also improvised certain other machines in the Workshops to suit the specific requirements of the workshop in the normal course of his duties.

(b) Since these machines and gadgets fabricated or improved by Shri Mansa Ram were done in the railway workshops, the question of "patenting inventions" does not arise

(c) The General Manager, Northern Railway has awarded Shri Mansa Ram a sum of Rs. 500/- for the initiative and high skill displayed by him.

उत्तर प्रदेश में रेलवे की भूमि से लगान

३९५. स्वामी रामानन्द शास्त्री: क्या रेल मन्त्री यह बतलाने की कृपा करेंगे कि उत्तर प्रदेश में रेलवे की भूमि से १९४९ से लेकर आज तक कुल कितना लगान इकट्ठा किया गया है ?

The Deputy Minister of Railways and Transport (Shri Alagesan): Complete information relating to land revenue collected from Railway lands in Uttar Pradesh since 1949 is not available at present. A reference is being